GOVERNMENT OF WEST BENGAL LEGISLATIVE DEPARTMENT

West Bengal Act XVIII of 1975

THE WEST BENGAL APPROPRIATION (EXCESS EXPENDITURE, 1963-64, 1964-65, 1965-66, 1966-67 AND 1967-68) ACT, 1975.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 26th May, 1975.]

[26th May, 1975.]

An Act to regularise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1964, the year ending on the thirty-first day of March, 1965, the year ending on the thirty-first day of March, 1966, the year ending on the thirty-first day of March, 1967 and the year ending on the thirty-first day of March, 1968.

It is hereby enacted in the Twenty-sixth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. This Act may be called the West Bengal Appropriation (Excess Short title. Expenditure, 1963-64, 1964-65, 1965-66, 1966-67 and 1967-68) Act, 1975.

- From and out of the Consolidated Fund of West Bengal,-
 - (1) sums not exceeding those specified in column 3 of Schedule I amounting in the aggregate to the sum of rupees five crores, Rs.14,33,03,474 forty-one lakhs, eighty thousand, seven hundred and fifty-four,
 - (2) sums not exceeding those specified in column 3 of Schedule II amounting in the aggregate to the sum of rupees fourteen crores, fifty-three lakhs, sixty-three thousand, four hundred and seventy-
- (3) sums not exceeding those specified in column 3 of Schedule III Bengal amounting in the aggregate to the sum of rupees four crores, forty lakhs, eighty-nine thousand, one hundred and sixty,
- (4) sums not exceeding those specified in column 3 of Schedule IV amounting in the aggregate to the sum of rupees two crores, sixty lakhs, forty-three thousand, seven hundred and eightythree, and
- (5) sums not exceeding those specified in column 3 of Schedule V amounting in the aggregate to the sum of rupees one crore, sixty-year 1966-67 three lakhs, five thousand, two hundred and eighty-one,

Issue of Rs.5,41,80,754, Rs.2,60,43,783 and Rs.1.63,05,281 out of the Consolidated Fund of West respectively for the services and purposes of the year 1963-64, the year 1964-65. the year 1965-66, the and the year 1967-68.

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are authorised for payment and application towards defraying the several charges which were incurred during—

- (i) the year ending on the thirty-first day of March, 1964,
- (ii) the year ending on the thirty-first day of March, 1965,
- (iii) the year ending on the thirty-first day of March, 1966,
- (iv) the year ending on the thirty-first day of March, 1967, and
- (v) the year ending on the thirty-first day of March, 1968,

respectively, in respect of the services and purposes specified in column 2 of each such Schedule and which were in excess of the amounts granted for the services and purposes of the respective year.

Apprppriation. 3. The sums authorised for payment and application from and out of the Consolidated Fund of West Bengal by this Act shall be deemed to have been respectively appropriated for the services and purposes expressed in Schedules I, II, III, IV and V in relation to the year ending on the thirty-first day of March, 1964, the year ending on the thirty-first day of March, 1965, the year ending on the thirty-first day of March, 1966, the year ending on the thirty-first day of March, 1967 and the year ending on the thirty-first day of March, 1968.

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(Schedule I.)

SCHEDULE I.

1	2	3		
C	Services and purposes.	Sums not exceeding		
Grant No.		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
7	14—Stamps	92,751		92,751
8	15Registration Fees	87,472		87,472
11	18—Parliament and State Legislatures	92,915		92,915
13	21—Administration of Justice	61,067	6,574	67,641
17	26—Miscellaneous Departments—Excluding Fire Services.	2,68,040		2,68,040
19	28—Education	1,41,86,695		1,41,86,695
21	30—Public Health	20,85,894		20,85,894
29	Public Debt—Loans for Community Deve- lopment Projects, National Extension Service and Local Development Works.		17,38,096	17,38,096
30	38—Labour and Employment	2,73,980		2,73,980
31	39—Miscellaneous Social and Develop- mental Organisations—Welfare of Scheduled Tribes and Castes and Other Backward Classes.	55,381		55,381
33	98—Capital Outlay on Multipurpose River Schemes.	42,65,344		42,65,344
34	50—Public Works	2,62,75,352		2,62,75,352
36	64—Famine Relief	46,89,343		46,89,343
50	124—Capital Outlay on Schemes of Government Trading.		1,850	1,850
	Grand Total	5,24,34,234	17,46,520	5,41,80,754

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(Schedule II.)

SCHEDULE II.

1	2	3		
	Services and purposes.	Sums not exceeding		
Grant No.		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
7	14—Stamps	1,23,482		1,23,482
13	21—Administration of Justice		41,551	41,551
19	28—Education	1,20,64,158		1,20,64,158
34	50—Public Works	4,37,31,337	34,602	4,37,65,939
36	57—Road and Water Transport Schemes		1,200	1,200
41	70—Forests		154	154
51	Public Debt		8,93,66,990	8,93,66,990
	Grand Total	5,59,18,977	8,94,44,497	14,53,63,474

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(Schedule III.)

SCHEDULE III.

1	2	3		
Grant No.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
7	14—Stamps	1,71,932		1,71,932
8	15—Registration Fees	1,29,452		1,29,452
11	18—Parliament, State and Union Territory Legislatures.	2,94,392		. 2,94,392
14	22—Jails	8,38,218		8,38,218
16	26—Miscellaneous Departments—Fire Services.	2,69,692		2,69,692
19	28—Education	1,62,07,606		1,62.07,606
20	29Medical	28,91,321		28,91,321
21	30Public Health	1,53,07,132		1,53,07,132
22	95Capital Outlay on Schemes of Agricul- tural Improvement and Research.	49,17,219		49,17,219
26	35—Industries—Industries		97,145	97,145
28	35—Industries—Cinchona	10,664		10,664
29	Public Debt—Loans from Central Govern- ment—Loans for Community Develop- ment Projects, National Extension Service and Local Development Works.	, .	37,362	37,362
32	39—Miscellaneous Social and Develop- mental Organisations—Excluding Welfare of Scheduled Tribes and Castes and Other Backward Classes.	10,98,742		10,98,742
34	50Public Works	18,18,283		18,18,283
	Grand Total	4,39,54,653	1,34,507	4,40,89,160

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(Schedule IV.)

SCHEDULE IV.

1	2	3.		
	Services and purposes.	Sums not exceeding		
Grant No.		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
4	11—Taxes on Vehicles	78,671		78,671
8	15—Registration Fees	74,011		74,011
9	16-Interest on Debt and Other Obligations	43,114		43,114
11	18—Parliament, State/Union Territory Legislatures.	4,37,936		4,37,936
20	29—Medical	21,32,268		21,32,268
21	30—Public Health	17,56,815		17,56,815
24	33—Animal Husbandry	3,39.398		3,39,398
28	35—Industries—Cinchona	29,442		29,442
32	39—Miscellaneous Social and Develop- mental Organisations—Excluding Welfare of Scheduled Tribes and Castes and Other Backward Classes.	2,03,26,335		2,03,26,335
33	44—Irrigation, Navigation, Embankment and Drainage Works—Non-Commercial.		436	436
39	120—Payments of Commuted Value of Pensions.		1,417	1,417
45	Public Debt—Loans from Central Govern- ment—Loans for Expenditure on Displaced Persons.		8,22,328	8,22,328
46	78—Pre-Partition Payments	1,612		1,612
	Grand Total	2,52,19,602	8,24,181	2,60,43,783

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(Schedule V.)

SCHEDULE V.

1	2		3	•
	Services and purposes.	Sums not exceeding		
Grant No.		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
4	11—Taxes on Vehicles	19,169		19,169
7	14Stamps	3,32,577		3,32,577
8	15—Registration Fees	7,45,446		7,45,446
- 11	18—Parliament, State/Union Territory Legislatures.	1,64,246		1,64,246
14	22Jails	3,85,096		3,85,096
15	23—Police	37,54,134		37,54,134
17	26—Miscellaneous Departments—Excluding Fire Services.	20,36,661		20,36,661
20	29—Medical	3,78,239		3,78,239
28	35IndustriesCinchona	74,938		74,938
32	39—Miscellaneous Social and Develop- mental Organisations—Excluding Welfare of Scheduled Tribes and Castes and Other Backward Classes.	3,44,660		3,44,660
39	65-Pensions and Other Retirement Benefits	49,33,726	40,229	49,73,955
48	98—Capital Outlay on Multipurpose River Schemes—Damodar Valley Project.	30,96,160		30,96,160
	Grand Total	1,62,65,052	40,229	1,63,05,281